GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 242
TO BE ANSWERED ON THE 18TH MARCH, 2025

GENERATION OF FARMER IDs UNDER DIGITAL AGRICULTURE MISSION

*242. DR. D. PURANDESWARI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री
be pleased to state:

(a) the total number of farmers targeted for Farmer IDs generation in Andhra Pradesh and the manner in which this figure compares with other leading States under the Digital Agriculture Mission;

(b) the detailed breakdown of financial incentives distributed to States like Andhra Pradesh for their performance in generating Farmer IDs;

(c) the details of specific technical and administrative process reforms which have been implemented in Andhra Pradesh to ensure timely generation of Farmer IDs and the manner in which other States can replicate these measures;

(d) the manner in which those personalised agricultural extension services facilitated by Farmer IDs being tailored to address region-specific agricultural challenges such as soil health, crop diversification and water conservation; and

(e) the details of monitoring frameworks which are in place to evaluate the accuracy and quality of data captured during Farmer IDs generation and the way the discrepancies are being addressed at the State level?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (e):   A statement is laid on the Table of the House.

STATEMENT IN RESPECT OF PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 242 FOR 18TH MARCH, 2025 REGARDING "GENERATION OF FARMER IDs UNDER DIGITAL AGRICULTURE MISSION".

(a):   State Farmer Registry, a component of AgriStack, is built in a federated architecture. Thus, the ownership of the data is with the respective States. The Farmer Database will cover all the landholder farmers. The state can also decide to include tenant and lessee farmers in the Farmers Registry as per the State policy. As of 17th March 2025, a total of 37,65,463 farmers' IDs have been generated in Andhra Pradesh out of 60,02,607 farmers number of the State available with this ministry. The details of the Farmer ID generated in some of the leading states are given in the Annexure.

(b):   To encourage states to create the State Farmer Registry under Agri Stack, the Government of India has allocated Rs. 5,000 crores as Special Central Assistance (SCA). This incentive is linked to Farmer IDs generated in the States and is available to all the States on a first come first serve basis. At present, the Government of India has recommended to the Ministry of Finance for grant of Special Central Assistance to the State of Andhra Pradesh for an amount of Rs. 187,58,14,688/- for the creation of 50% Farmer IDs of PM Kisan Database.

(c):   To ensure rapid progress in the creation of Farmer IDs, Andhra Pradesh has relied on its administrative machinery in organising camps through local Rythu Seva Kendras. The state government has taken specific technical and administrative measures for the generation of Farmer IDs such as:

  I. Decisions on handling joint ownership of farmlands have been addressed appropriately.
  II. Linkage with State Record of Right (RoR) system on a live basis.
  III. Updation of legal heirs to agricultural land, after the land-owning farmer is deceased
  IV. Setting up of Help Desk and communication channels for resolution of issues during camps.
  V. Keeping Farmer ID in the RoR system to facilitate easy exchange of data between RoR and Farmer Registry.

(d):   The various use cases with Farmer ID for facilitating Agricultural Extension Services, proposed by the state are:

  I. Soil Health Management: Personalized soil testing and Soil Testing advisory services based on soil health Cards.

II. Crop Diversification Strategies: Crop-specific advisories based on climate patterns and market demands.

III. Water Conservation Measures: Targeted Water conservation schemes and efficient water usage advisories. These services are integrated into digital platforms, mobile applications, and field extension programs to ensure effective delivery. The State will adopt Farmer ID in Andhra Pradesh Agriculture Information Management System (APAIMS) for disseminating various types of farmer advisories.

IV. Better inclusion – better exclusion – Identification of the right beneficiary for the right scheme for judicial use of public money through various schemes.

(e): To maintain the integrity and accuracy of Farmer ID data, the following monitoring mechanisms have been established:

I. Village Level Agriculture/ Horticulture/ Sericulture Assistant is the Operator. There is around 10,000 staff and farmers could get them registered in their village only.

II. The Village Revenue Officer is the Verifier, whenever the Name Match Score is less than 80%.

III. Tahsildars are the approver for each Farmer's Registration.

IV. Grievance Redressal Mechanism: Allowing farmers to report discrepancies and seek corrections given to the Sub-District (Mandal) Agriculture Officer.

V. Real-Time Error Detection Systems: APFR is Automated to check for inconsistencies while doing farmer registration.

VI. Discrepancies identified are addressed through dedicated state-level review committees, and corrective measures are implemented to enhance data reliability. Cross-verification with Other Government Databases is done to ensure uniformity across schemes. The data is being verified with e-Crop booking data and PM-KISAN databases for cross-verification.

Nationwide Progress: State Farmers' Registry as on 17.03.2025.

S.No.	State	No. of Farmers Targeted	No. of Generated Farmer IDs
1	Andhra Pradesh	60,02,607	37,65,463
2	Assam	24,87,399	3,39,896
3	Bihar	86,36,562	1,063
4	Chhattisgarh	40,08,908	15,78,475
5	Gujarat	66,21,097	40,53,069
6	Madhya Pradesh	95,18,752	66,74,316
7	Maharashtra	1,19,11,984	77,10,155
8	Odisha	44,38,559	1,51,426
9	Rajasthan	90,19,695	48,47,589
10	Tamil Nadu	46,76,080	21,01,272
11	Uttar Pradesh	2,88,70,495	1,23,25,877

****